

(21)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

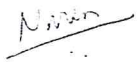

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/609/ (IB)/2018  
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD  
NAME OF THE RESPONDENT(S) : REGEN INFRASTRUCTURE AND SERVICES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1)	NARENIRAN King & Partridge	for the Applicant (with)	
2)	Vaishali R	for the Respondent	

**ORDER**

Counsel for both the parties are present. Counsel for the Corporate Debtor has prayed for adjournment to file a schedule of payment. At request, time is enlarged with the direction to bring one DD for substantial amount in order to show bona-fide and to file schedule of payment on next date of hearing. Put up on 29.08.2018 at 10.30 A.M.

sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk